## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 233/16	TP 232/17	For Hearing	391/394	Quikr India Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	Sinchare H.L.	ROC/RD	Sicle M.P.
∂.	P. CHINNAPPA	Petitioner in S.No.	Plly
		CCP 233-234 2016)	

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC/RD is present.

List it for hearing on 09.11.2017.

MEMBER (J)

MEMBER (T)